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R.P(C)No. 674 OF 2004
IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO.674 OF 2004

IN

SPECIAL LEAVE PETITION (C) NO.20876/2003

Kirpal Singh ...Petitioner(s)

Versus

Sobha Singh & Sons (P) Ltd. & Ors. ...Respondent(s)

O R D E R

We have gone through the Review Petition and the relevant documents. In our opinion, no case for review of our order dated 9th February, 2004 is made out. The review petition is, therefore, dismissed.

(Y.K. SABHARWAL)J.

.....J.
(B.N. AGRAWAL)

New Delhi,
March 31, 2004.
CHAMBER MATTER

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Review Petition(Civil) No.674/2004 in S.L.P.(C) No.20876/2003

KIRPAL SINGH Petitioner (s)

VERSUS

SOBHA SINGH & SONS (P) LTD. & ORS. Respondent (s)

Date : 31/03/2004 This Petition was circulated in Chambers today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE B.N. AGRAWAL

By Circulation

UPON perusing the papers, the Court made the following
O R D E R

The review petition is dismissed.

(N. Annapurna)
Court Master

(V.P. Tyagi)
Court Master

(Signed order is placed on the file.)